

STATEMENT REGARDING SALINE WATER IN
ORISSA

No request for financial assistance to protect land against saline water has been received from the Government of Orissa. The Government of Orissa had, however, suggested that in the existing embankments along the sea coast, which were constructed by ex-zamindars, for the protection of cultivated areas from the ravages of saline water, the cost of providing sluices with non-return valves may be met from the funds earmarked for flood control measures. The proposal of the State Government was carefully considered by the Central Flood Control Board. It was decided that improvements to the existing embankments by providing sluices with non-return valves could not be treated as a flood control scheme. The State Government were advised to examine the possibility of financing the work under the 'Grow More Food' programme.

Taxation on Motor Vehicles

*1102. Shri Mohan Swarup: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that all State Governments except Uttar Pradesh and Bombay have accepted in principle the Central Government's proposal on single point taxation on motor vehicles; and

(b) if so, what reasons have been given by the Uttar Pradesh and Bombay State Governments for not accepting the proposal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). All the State Governments except Bombay, Madras and Uttar Pradesh, have agreed to the principle of single point taxation on motor vehicles. The Governments of Madras and Uttar Pradesh are insisting on 'level-point taxation' on the ground that they are unable to forego the additional revenue,

which they derive from this method of taxation.

The Government of Bombay, while agreeing to single point taxation in respect of stage carriages and private carriers, desire that there should be 'level point taxation' on public carriers, as they feel that otherwise the operators of motor vehicles of the adjoining States having lower rates of taxation will have an undue advantage over the operators of Bombay. However the Government of Bombay are examining the matter further.

पालम हवाई अड्डा

*११०३. श्री मन्मथ दत्तान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उनका ध्यान स और दिलाया गया है कि दिल्ली के पालम हवाई अड्डे पर रात में अक्सर बिजली सराब हो जाती जिससे कुछ समय के लिये समूचे हवाई अड्डे पर बना प्रन्वकार धा जाता है; और

(ख) यदि हां, तो ऐसे महत्वपूर्ण हवाई अड्डे की बिजली कभी सराब न होने देने के लिये क्या कार्यवाही की जा रही है?

प्रसन्निक उद्योग उपमंत्री (श्री कोहीरानी) : (क) और (ख). पालम हवाई अड्डे को बिजली की सप्लाई के जरिये से होती थी : ग्राम तौर पर तो सैनिक इंजीनियरी सेवा (मिलिटरी इंजीनियरिंग सर्विस) से लेकिन उच्चतम भार (पीक लोड) वाले वक्त यानी शाम के ६ बजे से लेकर रात के १० बजे तक नागर विमानन विभाग (सिविल एविएशन डिपार्टमेंट) के बिजली घर से जब भी एक जरिये से काट कर दूसरे जरिये से बिजली के तार बिनाबे पाते से तब ऐसा करने में एक निम्न से भी संभव